

last minute Mrs. Kogan decided to make alternative plans, in contradiction to the arrangements already made by the Travel Agents and requested PAN AM in Bangkok to secure bookings for them at Spences Hotel just one day before they actually left for Calcutta. Although Mrs. Kogan has mentioned in her letter to the Statesman that PAN AM had received a confirmation, she told the Director General of Tourism definitely when she visited the Tourist Department that no confirmation had been received by either PAN AM or by themselves when they left Bangkok for Calcutta.

On arrival in Calcutta Mrs. Kogan found that the hotel rates were too high as compared to what had been shown in the brochure. The fault lies entirely with the Travel Agency in Los Angeles who gave their clients a seven-year old brochure expecting the hotel rates in India to be the same as they were at the time when this brochure was issued. In fact, in both the hotels where she claims they were overcharged, it has been found that the charges were in accordance with the current rates being offered by the hotels and that there is no basis in the allegation made by Mrs. Kogan.

As regards their flights to Srinagar, while Mrs. Kogan has dwelt on the inconvenience caused, she has not mentioned the fact that after their visit to the Tourist Department reservations were obtained for them and they left for Srinagar where, it is understood, they spent four or five days as per schedule. It is learnt from the Indian Airlines that because of unfavourable weather conditions, flights had been cancelled the day before, thereby causing a very heavy rush and, therefore, the reservation of the Kogans could not be confirmed.

Regarding other minor complaints raised by them have already been brought to the notice of the hotels concerned.

(c) The inconvenience caused to Mr. & Mrs. Kogan is primarily due to the fact that they had been misinformed

by their Travel Agency. The Kogan by trying to make their own arrangements and having accepted advice from obviously wrong sources created many problems for themselves. This, in addition to the unfavourable weather conditions, resulted in their being dissatisfied with everything.

National Policy for Children

1456. { Dr. L. M. Singhvi:
Shri Daljit Singh:

Will the Minister of Social Security be pleased to state:

(a) whether the Union Government are actively considering the formulation of a National Policy for children and

(b) if so, what are the proposals under consideration and what would be the main conceptual and programmatic features of such a policy?

The Deputy Minister in the Department of Social Security (Shrimati M Chandrasekhar): (a) and (b). No, Sir. The Government of India, however, have initiated some child welfare programmes during the third plan. Any future policy of the Government in respect of child welfare will be based on the results achieved thereof.

मावा लाने ले जाने पर रोक

1457. श्री श्रीकार लाल बेरवा : क्या साहब तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने मावे या मावे की बनी हुई चीजों को दिल्ली में लाने और बाहर ले जाने पर रोक लगा दी है;

(ख) यदि हाँ, तो यह रोक कितने समय के लिये लगायी गयी है; और

(ग) कितनी मात्रा के लाने व ले जाने की अनुमति दी गई है ?

खाद्य तथा कृषि मंत्रालय में उपमंत्री (श्री शाहनवाज खां) : (क) से (ग). मावे व दूध की बनी हुई अन्य चीजों को दिल्ली में लाने और बाहर ले जाने पर आजकल कोई रोक नहीं है। दिल्ली में इन चीजों के आयात पर ऐसी रोक 22 मई, 1964 को लगाई गई थी लेकिन 20 जुलाई, 1964 को यह रोक हटा ली गई।

हार्वर लांच और नौसेना के जहाज में टक्कर

1458. श्री श्रींकार लाल बेरवा : क्या परिवहन मंत्री 2 जून, 1964 के तारांकित प्रश्न संख्या 103 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि बम्बई के निकट 10 मई, 1964 को हुई एम० एल० 'सुलतानी' और आई० एन० एस० 'बेतवा' के बीच हुई टक्कर की जांच का क्या परिणाम रहा ?

परिवहन मंत्री (श्री राज बहादुर) : मुख्य अधिकारी, जल परिवहन विभाग, बम्बई, से प्रारम्भिक जांच रिपोर्ट अभी प्राप्त हुई है। जहाजरानी का महानिदेशालय, बम्बई उसकी जांच कर रहा है।

कोटा में पलाइंग क्लब

1459. { श्री श्रींकार लाल बेरवा :
श्री यशपाल सिंह :

क्या असेनिक उद्घटन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कोटा (राजस्थान) में एक पलाइंग क्लब खोलने का भारत सरकार का विचार है; और

(ख) यदि हां, तो वर्तमान स्थिति क्या है ?

असेनिक उद्घटन मंत्री (श्री कानूनगो) :

(क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

"CYCOCEL"

1460. श्री P. K. Deo: Will the Minister of Food and Agriculture be pleased to state:

(a) whether a new chemical called "CYCOCEL" has been lately developed in the laboratories of Michigan State University to increase food production;

(b) whether in a recent conference at Geneva the Agricultural Scientists of various countries claimed to have achieved better results by the use of this chemical, especially in unfavourable soil and drought conditions;

(c) whether it has been tried in India; and

(d) if so, the result thereof?

The Deputy-Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) The use of the chemical compound 'CYCOCEL' technically known as chloroethyl-methyl-ammonium chloride for enabling plants to resist drought conditions and to have shorter and sturdier growth has been developed by Dr. N. E. Tolbert of the Michigan State College, U.S.A.

(b) The subject was discussed at a Plant Growth Symposium held at Geneva where plant scientists from Israel, U.S.A. and Germany reported that in the green-house, plants treated with 'CYCOCEL' could survive under drought conditions, required less water, had greater tolerance to salinity, and made the plants shorter and sturdier.

(c) So far as is known, this has not been done.

(d) Question does not arise.

Backward Hilly areas of Punjab

1461. श्री Daljit Singh: Will the Minister of Social Security be pleased to state:

(a) the number of times the backward hilly areas of Punjab have: